

FORM B
PUBLIC ANNOUNCEMENT
 (Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
For the Attention of the Stakeholders of
Inasra Technologies Private Limited

1.	Name of Corporate Debtor	Inasra Technologies Private Limited
2.	Date of Incorporation of Corporate Debtor	21/07/2005
3.	Authority under which Corporate Debtor is Incorporated/ Registered	Registrar of Companies, Chennai
4.	Corporate Identity Number / Limited Liability Identity Number Of Corporate Debtor	U74140TN2005PTC057004
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	No.2, 4th Floor, Rams Swathi Towers, Durgabai Deshmukh Road, R.A. Puram, Chennai 600 028
6.	Date of Closure of Insolvency Resolution Process	30.7.2018
7.	Liquidation Commencement Date Of Corporate Debtor	16.08.2018
8.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	S.Kannan, Skyline Castle, F-1, 27, Abdul Razack St., Saidapet, Chennai 600 015 Email: irpkannan2018@gmail.com Mobile: 9381041949 Reg. No. IBBI/IPA-001/IP-P00755/2017-18/11287
9.	Last Date For Submission Of Claims	2.11.2018 (30 days from the date of receipt of order)

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the **Inasra Technologies Private Limited** on 16.08.2018.

The stakeholders of **Inasra Technologies Private Limited** are hereby called upon to submit a proof of their claims, on or before 02.11.2018, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date : 05.10.2018

Place: Chennai

S.KANNAN

Name and Signature of the Liquidator